

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 20.01.2016

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari , Advocate,	S.B.Civil Misc.Appeal No.777/2009,Bhabhoota Ram V/s G.D.Saxena & Anr	Mr.Narendra Thanvi	Mr.S.B.Ogha Mr.Prabhat Ogha
08.	Shri Muli dhar Vaishany,Retd;D.J. &Advocate	D.B.Civil Misc.Appeal No.1147/2015,Smt.Manju V/s Dr.Dinesh Kumar	Mr.Vishal Sharma	Mr.Zafar Khan
03.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Tr.Pet.No.135/ 2015,Smt.Niketa Choudhary V/s Mahendra Kumar	Mr.M.R. Choudhary	Mr.....
04.	ShriD.S.Udhawat,Advocate	S.B.Civil Misc.Tr.et.No.120/2015,Smt. Heena Panchal V/s Harsad Panchal	Mr.P.Nayak	Dr.Sachin Acharya

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01.	Shri Manak Lal Chandak , Advocate,	S.B.Civil Misc.Tr.Pet.No.132/ 2015,Smt.Lila V/s Nanakaram	Mr.Sabir Khan & Naresh Kharti	Mr. Rajeev Kumar Sharma
02.	Dr.Manjula Choudhary,Advocate	S.B.Civil Misc.Tr.Pet.No.129/2015,Smt. Shanti V/s Puradan	Mr.Sudhir Saraswat
03.	Shri Akhsay Dave,Advocate	S.B.Civil Misc.Tr.Pet.No.No.133 /2015, Smt.Joyti Sewkeni V/s Bharat Kumar	Mr.Prem Dayal Bohara	Mr.....

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "